

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 99 OF 2017 &
IA NOS. 288 & 290 OF 2017**

Dated: 27th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Chettinad Cement Corporation Ltd. ...Appellant(s)
Vs.
Power Grid Corporation of India Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Gautam Chawla for R-1

ORDER

Admit. Issue notice on the appeal as well as on the I.A. No. 288 of 2017 (Appl. for stay). Mr. Gautam Chawla takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 05.07.2017. Dasti, in addition, is permitted.

List the I.A. for hearing on **05.07.2017.** Learned counsel for the Appellant is granted permission to correct the index.

**(I. J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**